LOK SABHA UNSTARRED QUESTION No.837 TO BE ANSWERED ON 24thJuly, 2025

ETHANOL BLENDING IN PETROL

837. SHRI ARVIND DHARMAPURI:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the current average percentage of ethanol blending in petrol achieved nationwide as on March 31, 2025 along with the State-wise performance trends;
- (b) whether the Government has mapped surplus sugarcane, rice and maize zones for decentralised ethanol production units and if so, the details thereof; and
- (c) the details of the steps taken to ensure that ethanol procurement does not distort food security and rural water availability particularly in water stressed regions of India especially Telangana?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री स्रेश गोपी)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI SURESH GOPI)

- (a): The Government has been promoting the blending of ethanol with petrol under the Ethanol Blended Petrol (EBP) Programme. During the ongoing Ethanol Supply Year (ESY) 2024–25, Public Sector Oil Marketing Companies (OMCs) have achieved an average ethanol blending of 18.36% as on 31.03.2025 and has gone up to 18.93% as on 30.06.2025. In the month of June 2025, Ethanol blending of 19.92% has been achieved. State-wise ethanol blending targets are not set. The State/UT-wise ethanol blending performance trends for ESY 2024–25 (as on 30.06.2025) are at **Annexure**.
- (b): Government, since 2014, has taken several measures to ensure equitable access to ethanol production opportunities across various regions of the country. These ethanol production plants are set up by entrepreneurs/companies/co-operative societies, etc. depending upon the technoeconomic viability of the project as per their investment plans which *inter-alia* includes assessment of feedstock availability at viable cost. To meet the requirement of ethanol for blending in petrol, Oil Marketing Companies (OMCs) have signed Long Term Offtake Agreements (LTOAs) with Dedicated Ethanol Plants (DEPs). To encourage entrepreneurs to enhance and add new ethanol distillation capacities throughout the country the Government, during 2018-22, approved 'in-principle' Interest Subvention Schemes. Further, a dedicated subvention scheme for Cooperative Sugar Mills to convert existing sugarcane-based distilleries into multi-feedstock plants for ethanol production from molasses as well as grains has been notified by the Government on 06.03.2025.

The National Policy on Biofuels, as amended in 2022, which extends across the country including the State of Telangana, promotes use of, inter-alia, damaged food grains like broken rice, food grains unfit for human consumption, food grains during surplus phase as declared by the National Biofuel Coordination Committee (NBCC), and agriculture residues (Rice straw, cotton stalk, corn cobs, saw dust, bagasse etc.). This Policy also promotes and encourages use of feedstock such as corn, cassava, rotten potatoes, maize, sugarcane juice & molasses. The extent of utilization of individual feedstock for ethanol production varies annually, influenced by factors such as availability, costs, economic feasibility, market demand, and policy incentives. Any diversion of sugarcane juice, its by-products, maize, and other food/feed crops for ethanol production is carefully calibrated in consultation with relevant stakeholders. Further, to incentivize the use of non-food biomass for second generation ethanol production, Government has launched Pradhan Mantri JI-VAN (Jaiv Indhan-Vatavaran Anukool fasal awashesh Nivaran) Yojana to provide financial support to advance bio-fuel projects using lignocellulosic biomass and other renewable feedstocks. The grant of Environmental Clearance (EC) to ethanol production units throughout the country including in Telangana require compliance of water-use norms, as use of groundwater for ethanol distilleries is prohibited.

ANNEXURE REFERRED TO IN REPLY OF PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 837 DUE FOR ANSWER ON 24.07.2025 ON "ETHANOL BLENDING IN PETROL" ASKED BY SHRI ARVIND DHARMAPURI.

Ethanol blending performance trends, States/UTs -wise, during ESY 2024-25 as of 30.06.2025

STATE / UNION TERRITORY	% Blending (Sales)
Andaman & Nicobar	6.26%
Andhra Pradesh	19.00%
Arunachal Pradesh	18.87%
Assam	18.96%
Bihar	19.02%
Chandigarh	19.04%
Chhattisgarh	16.96%
Dadra And Nagar Haveli And Daman & Diu	19.01%
Delhi	18.96%
Goa	16.15%
Gujarat	18.95%
Haryana	19.30%
Himachal Pradesh	19.26%
Jammu & Kashmir	18.84%
Jharkhand	18.79%
Karnataka	19.13%
Kerala	19.25%
Ladakh	16.17%
Lakshadweep	16.65%
Madhya Pradesh	19.09%
Maharashtra	18.84%
Manipur	18.17%
Meghalaya	18.96%
Mizoram	16.66%
Nagaland	19.03%
Odisha	19.08%
Pondicherry	19.18%
Punjab	19.23%
Rajasthan	18.98%
Sikkim	19.22%
Tamil Nadu	19.11%
Telangana	19.09%
Tripura	18.82%
Uttar Pradesh	18.81%
Uttarakhand	19.00%
West Bengal	19.28%
ГОТАL	18.93%
